

**Before the Appellate Tribunal for Electricity**

**(Appellate Jurisdiction)**

**IA No. 26 of 2013 in**  
**DFR No. 2450 OF 2012**

**Dated : 13<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr.V.J. Talwar, Technical Member**

**M/s. Puri Oil Mills Ltd.**

**...Appellant (s)**

**Versus**

**Haryana Power Purchase Centre & Ors.**

**...Respondent (s)**

Counsel for the Appellant(s): Proxy counsel for  
Mr. Gopal Jain

Counsel for the Respondent(s): Mr. Raghujeet Singh Madan for R.1 & 2

**ORDER**

At the request of the learned counsel for the Appellant/Applicant,  
Post the matter on **05.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/pg**